CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

Second Floor, Commercial Complex, Indiranagar, Bangalore-560038.

Dated: M.5 OCT 1993

APPLICATION NO(S) 752 of 1993.

APPLICANTS: G.H. Puttaswamy v/s. RESPONDENTS: Chairman, Railway Board, New Delhi & Others.

Sri.P.K.Ponnappa, Advocate, \$\frac{5}{1848}, \$\frac{5}{8}\text{second Stage}, Rajahinagar, Bengalore-560 010.

Subject:- Forwarding of copies of the Order passed by the Central Administrative Tribunal, Bangalore.

Please find enclosed herewith a copy of the ORDER/STAY/INTERIM ORDER, passed by this Tribunal in the above said application(s) on 11-10-1993.

DEPUTY REGISTRAR JUDICIAL BRANCHES.

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Issuei

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In the Central Administrative Tribunal Bangalore Bench Bangalore

applicant

Respondent

Advocate for Applicant

Advocate for Respondent

Date		Office Notes	Orders of Tribunal
			VR (MA) ANV (MJ) 11.10.93
	•		Heard Shri P.K.Ponnappa, the
		i.	learned counsel for the applicant. The
,			learned counsel for the applicant submits
		EDMINIST SALL	that he may be permitted to withdraw this
		12 () TEN	application and seek his grievances in the appropriate forum, Having regard to
		Z () C	
 		क्ष रात्म मेव जयते	the fact that the application filed before
			re this Tribunal is not maintainable.
		BANGALOVE	Mis requested is granted.
-		YGAL	Accordingly this application is
			disposed off.
		6 1	No cost.

MEMBER (3)
MEMBER (A)
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ADDITIONAL BENCH

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